GOVERNMENT OF NCT OF DELHI DEPARTMENT OF TRADE & TAXES VYAPAR BHAWAN, NEW DELHI (ADMINISTRATION BARANCH)

No.F.III/7/CST/Misc/2000/Estt./Pt./

Dated:

ORDER

Consequent upon joining of Sh. Shamim Akhtar Tamanna, Dy. Commissioner after leave and in partial modification of this office Order No. 11052-57 dated 4.11.08, Order No. 12190-95 dated 31.12.2008 and Order No. 1121-25 dated 11.2.09, I am directed to issue the allocation of work as under:

Sl. No.	Name and Designation		Work allocated
1	Sh. Shamim Akhtar Tamanna, Dy. Commissioner	i)	Appeals upto the pecuniary limit of Rs.50000/-under the CST Act and erstwhile DST Act pertaining to Ward No.11 to 18 (Zone-II)
		ii)	Objections hearing under the DVAT Act, 2004 upto the pecuniary limit of Rs. 50,000/-pertaining to Zone-IX
		iii)	Facility Management
		iv)	R&I
		v)	Operations
		vi)	Form Branch

This issues with the approval of Commissioner, Trade & Taxes.

(Umesh Kumar Tyagi)

Dated: 24.02.2009

Joint Commissioner (Admn)

No.F.III/7/CST/Misc/2000/Estt./Pt./1566-70

Copy for information to :-

- 1. PS to Commissioner, Trade & Taxes.
- 2. All Additional Commissioners / Jt. / Dy. Commissioners, Trade & Taxes.
- 3. Sr. Accounts Officer/All Branch Incharges.
- 4. Guard file.
- 5. President, Delhi Sales Tax Bar Association, 2nd Floor, Trade & Taxes Deptt.

(Umesh Kumar Tyagi)

Joint Commissioner (Admn)